

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO. 170/00070/2019

IN

ORIGINAL APPLICATION No.170/01035/2018

DATED THIS THE 17TH DAY OF JANUARY 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Venkatesha K
S/o Late A K Kenchappa
Aged about 33 years,
Residing at H.K.L Road,
Behind P & T Quarters,
Chitradurga-577 501

...Review Applicant

(By Advocate Shri K Hanifa)

Vs.

1. The Union of India,
Rep. by its Secretary,
Department of Posts,
Dak Bhavan, Parliament Street,
New Delhi-110 001.

2. The Chief Post Master General,
Karnataka Circle,
Palace Road,
Bengaluru-560 001.

3. The Post Master General,
South Karnataka Region,
Palace Road,
Bengaluru-560 001.

4. The Senior Superintendent of Post Offices,
Chitradurga Division
Chitradurga-577501.

...Review Respondents

(Shri H R Sreedhara, ACGSC)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

After having heard the matter for some time, on instructions from the party, the learned counsel for the applicant decides to withdraw the RA. Allowed. RA is dismissed as withdrawn. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicants in RA.No.70 /2019

Annexure RA-1:Copy of order dated 8.8.2019 in OA.1035/2018

Annexure RA-2:Copy of medical certificate dated 10.8.2019

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